

the need to contain inflationary pressures, which have plagued the economy for some time.

Appointment to posts of the level of Director, Managing Director and Chairman of public sector companies are made by Government. The pay scales attached to these posts are, therefore, decided by Government. There are four scales of pay applicable to these posts:—

Schedule 'A' — Rs. 3500-125-4000

Schedule 'B' — Rs. 3000-125-3500

Schedule 'C' — Rs. 2500-100-3000

Schedule 'D' — Rs. 2000-100-2500

The determination of the scale of pay for these posts is done by a careful evaluation of the responsibilities of each post judged by the relevant criteria including investment, turnover, employment, technology, organisational problems, etc. Government have not accepted that private sector remuneration levels should govern the pay scales for these posts. Except for the Schedule 'D' scale, none of the other three scales of pay has been revised.

Scheduled Castes/Tribes employees in Cotton Corporation of India

9318. SHRI A. S. KASTURE: Will the Minister of COMMERCE be pleased to state:

(a) the total number of employees belonging to Scheduled Castes and Scheduled Tribes in various categories of services in Cotton Corporation of India;

(b) whether the number of Scheduled Castes and Scheduled Tribes employees therein is adequate considering the fixed mandatory percentage of these communities in services in various categories; and

(c) if not, the steps Government contemplate to increase the number of these communities in various categories of services?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) 53.

(b) The percentage is adequate in respect of all categories except Class I and Class II.

(c) At present the Corporation is considering reduction in overhaul expenditure including organisational personnel. However, efforts will be made to achieve the required percentages of reservation while implementing the process of reduction or re-deployment of personnel.

Suggestion made by All India State Cooperative Banks to introduce lower rates of interest to small and marginal farmers

9319. SHRI B. S. BHAURA: Will the Minister of FINANCE be pleased to state:

(a) whether the All India State Cooperative Banks Federation has urged the introduction of lower rates of interest to small and marginal farmers; and

(b) if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): (a) No proposal has been received by the Government so far from the All India State Cooperative Banks Federation for introduction of lower rates of interest to small and marginal farmers. The Federation has, it is reported, considered this matter in its Board Meetings and has requested its Member Banks to work out necessary details for introduction of differential lending rates in the cooperative sector.

(b) Does not arise.